

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 305 OF 2016**

**Dated: 13<sup>th</sup> October, 2017**

**In the matter of :**

**Assam Gas Company Ltd.**

**...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **10.11.2017**.

**Court Master**

vg